

ITEM NO.1702

COURT NO.8

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 11266/2021

HARI SHANKAR NATH TIWARI & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(I.A. NOS. 84000, 84040, 84006 & 83983/2022 i.e. applications for dispensing with service of notice in SLP Nos. 11266, 11261-62, 11277-80 of 2021 & 20938-41/2021 respectively to be listed before the Hon'ble Judge in Chambers

IA No. 84000/2022 - DISPENSING WITH SERVICE OF NOTICE)

WITH

SLP(C) No. 11277-11280/2021 (XI)

(IA No. 84006/2022 - DISPENSING WITH SERVICE OF NOTICE)

SLP(C) No. 11261-11262/2021 (XI)

(IA No. 84040/2022 - DISPENSING WITH SERVICE OF NOTICE)

SLP(C) No. 20938-20941/2021 (XI)

(IA No. 83983/2022 - DISPENSING WITH SERVICE OF NOTICE)

Date : 12-01-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
[IN CHAMBER]

For Petitioner(s) Mr. Rahul Pratap, AOR

Mr. Ashwarya Sinha, AOR
Ms. Priyanka Sinha, Adv.
Mr. Aditya Malhotra, Adv.
Ms. Surbhi Kumari, Adv.

For Respondent(s) Mr. Rajeev Kumar Dubay, Adv.
Mr. Arun Kumar Singh, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

Mr. M. A. Chinnasamy, AOR
Mrs. C. Rubavathi, Adv.
Mr. C. Raghavendren, Adv.
Mr. S. Senthil Kumar, Adv.
Mr. Saurabh Gupta, Adv.
Mr. Vinod Kumar Teng, Adv.
Mr. B. Srinivasa Rao, Adv.
Mr. J. Anil Kumar, Adv.
Mr. Manoj Kumar Chowdhary, Adv.

Mr. Siddharth, AOR
Mr. Anshul Saxena, Adv.
Mr. Shivam Prakash, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioners have filed applications for dispensing with the service of notice on unserved respondents in special leave petitions.

He has stated that all of them have attained the age of superannuation and are no longer in service.

Applications (being IA No. 84000/2022, IA No. 84006/2022, IA No. 84040/2022 and IA No. 83983/2022) are allowed at the risk of the petitioners.

List the matters before an appropriate Bench.

(RASHMI DHYANI PANT)
COURT MASTER (SH)

(AMITA PANDEY)
COURT MASTER (NSH)